

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 41(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)


SMT. INA MALHOTRA
HON'BLE MEMBER (J)


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

NAME OF THE COMPANY: M/s. Ankit Gupta & Ors. V/s. MRG Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	P. NAGESH	} ADV.	FOR PETITIONERS	
2.	DHRUV GUPTA			
3.	SANSKAR AGARWAL			

①	Gaurav Bhattacharya Adv. for Ajay Verma Adv.	Order	for Respondents.	
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The matter is taken up after a passover. No reply has been filed by the respondents. Mr. Gaurav Bhattacharya appearing for Mr. Ajay Verma, Advocate prays for further time to file their reply.

In the interest of justice, one week's time is granted subject to payment of Rs. 5000/- costs as to the Prime Minister Relief Fund.

To come up on 18th May 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]